

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 141

COMP.APPL (IBC)/563(CH)2019
COMP.APPL (IBC)/76(CH)2020
IA(I.B.C)/1058(CH)2024
In
CP(IB) No. 340/Chd/Pb/2018
(Admitted)

IN THE MATTER OF:

Punjab Basmati Rice Ltd.

...

Petitioner

Under Section: 10, 60(5), 66, IBC 2016

Rule: 11 of NCLT, 2016

Order delivered on 05.06.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 23.07.2024.

Sd/-
Court Officer